				Name of the cor	porate debtor: Delcray cab	les Private Limited; Dat		nexure – 7 of CIRP: 13.01.2023	(Order served to IR	RP dated 13.01.2023); L	ist of cre	ditors as o	n:03.10.2023		
]	List of operational	creditors (Governme	t dues)						
S.No.	. Details of	Claimant	Details of claim received		Details of claim admitted						1	Amount of any		of Amount of claim not under verification	Remarks, if any
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted Nature of claim		Amount covered Amount covered by Whether related % of voting shar by security guarantee party? in CoC,			conting	mutual dues,	admitted	not under vermeation		
							interest			applicable	claim	that may be set-off			
1	Employee State Insurance Corporatioin (ESIC)	Goverenment of India	13.02.2023	101,805.00	101,805.00	Unsecured Claim	-	-	No	Nil	-	-	0.00	0.00	Claim has been verified and admitted, Verified & Admitted Based on the documents received from the department (subject to reconciliation with the books of accounts of corporate debtor)
2	Punjab State Power Corporation Limited, Rajpura (PSPCL)	Goverenment of Punjab	31.03.2023	343,703.00	343,703.00	Unsecured Claim	-	-	No	Nil	-	-	0.00	0.00	Claim has been verified and admitted, Based on the documents received from the department (subject to reconciliation with the books of accounts of corporate debtor)
3	Excise & Taxation Department (VAT, CST and GST dues)	Goverenment of Punjab	24.03.2023	5,295,499.00	5,288,786.00	Unsecured Claim	-	-	No	Nil	-	-	6713.00	0.00	Claim has been verified and admitted, Based on the documents received from the department (subject to reconciliation with the books of accounts of corporate debtor). Further, Rs. 6713/- has been rejected as the excess interest claimed by the Department.
4	Director General of Foreign Trade(DGFT)	Goverenment of India	27.02.2023	2,286,508.00	2,286,508.00	Unsecured Claim	-	-	No	Nil	-	-	0.00	0.00	Claim has been verified and admitted, Based on the documents received from the department (subject to reconciliation with the books of accounts of corporate debtor)
5	Regional PF Commissioner, Chandigarh	Goverenment of India	07.08.2024	3,525,798.00	1,150,982.00	Unsecured Claim							2,374,816.(00 0.00	Claim has been verified and admitted, Based on the documents received from the department (subject to reconciliation with the books of accounts of corporate debtor). Further, Rs. 5,755/- has been rejected as the excess interest claimed by the Department up to 09.02.2023 instead of till Insolvency Commencement Date i.e. 13.01.2023. & Rs. 5,34,219/- has been rejected as the same has been submitted via email at a belated stage and that too after the resolution plans have been received by us and were shared with the CoC members for further evaluation.
6	ITO (TDS), Patiala	Goverenment of India	09.05.2023	733,920.00	733,920.00	Unsecured Claim							0.00	0.00	Claim has been verified and admitted, Verified & Admitted, Based on the documents received fror the department (subject to reconciliation with th books of accounts of corporate debtor)
	TOTAL		1	12,287,233.00	9,905,704.00		-	-		-	-	-	2,381,529	.00 -	